

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.202/2017
IN
CP (IB) No.01/Chd/CHD/2017**

In the matter of:

M/s Hind Motors Ltd.

....Respondent.

Present: Mr.Kamal Satija, Advocate for the Liquidator.
Mr.Anil Kumar Aggarwal, Advocate for Mr.Ashish Mohan
Gupta, Ex-Director respondent No.1.

For the reasons stated in the order of even date in CP (IB)
No.06/Chd/CHD/2017, copy of which is enclosed, the matter be listed on
23.01.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 09, 2018.
Ashwani